

SHRI SRIBALLAV PANIGRAHI : Sir, let the Minister of Parliamentary Affairs say something on this ...*(Interruptions)*

MR. DEPUTY-SPEAKER : The Home Minister wants to say something.

SHRI SRIBALLAV PANIGRAHI : This issue should be settled amicably...*(Interruptions)*

SHRI SRIKANTA JENA : The Minister of Health will make a statement, if possible or, by tomorrow latest. The Government will make all efforts to resolve the strike there. Immediate action will be taken against the culprits...*(Interruptions)*

13.00 hrs.

MR. DEPUTY SPEAKER : Now the House stands adjourned till 2.00 P.M.

*The Lok Sabha then adjourned for Lunch till
Fourteen of the Clock*

14.05 hrs.

*The Lok Sabha re-assembled after Lunch at Five
Minutes past Fourteen of the Clock.*

(Mr Deputy-Speaker in the Chair)

MR. DEPUTY-SPEAKER : Now we shall take up Item Number 8

ELECTION TO COMMITTEE

Indian Council of Agricultural Research

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to move

"That in pursuance of Rule 4 (vii) of the Rules of the Indian Council of Agricultural Research, the Members of this House do proceed to elect, in such manner as the Speaker may direct, four Members from among themselves to serve as members of the Indian Council of Agricultural Research, subject to other provisions of the said Rules."

MR. DEPUTY-SPEAKER : The questions :

"That in pursuance of Rule 4 (vii) of the Rules of the Indian Council of Agricultural Research, the Members of this House do proceed to elect, in such manner as the Speaker may direct, four Members from among themselves to serve as members of the Indian Council of Agricultural Research, subject to other provisions of the said Rules."

The motion was adopted.

14.08 hrs.

THE TELECOM REGULATORY AUTHORITY OF INDIA BILL, 1996

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA) : Sir, I move that leave be granted to introduce the Bill to provide for the establishment of the Telecom Regulatory Authority of India to regulate the telecommunication services and for matters connected therewith or incidental thereto.

[English]

MR. DEPUTY-SPEAKER : The question is

"That leave be granted to introduce a Bill to provide for the establishment of the Telecom Regulatory Authority of India to regulate the telecommunication services, and for matters connected therewith or incidental thereto."

The motion was adopted.

[Translation]

SHRI BENI PRASAD VERMA : Sir, I introduce** the Bill.

14.09 hrs.

MATTERS UNDER RULE 377

- (i) **Need for Boulder Pitching alongside Sone River in Mohammadganj and Maghiyaon in Palamu and Garhwa District Bihar.**

[Translation]

SHRI BRAJ MOHAN RAM (Palamu) : The Constant erosion caused by Koyal river in Mohammadganj and river Sone in Manjaria to Kabrakalan, Hussainabad Block and Majhgaon, Distt Palamu and Garhwa, of Bihar may submerge several villages. Every year silt is deposited in cultivable land in Bihar. Land is the main problem of the terrorist affected Palamu and every year soil erosion in reducing the cultivable land. I would urge the union Government to undertake boulder pitching along the banks of Koyal river and Sone river to avoid loss of life and property as well as cultivable land.

- (ii) **Need to evolve a scheme for development of slum areas in Delhi**

SHRI JAI PRAKASH AGARWAL (Chandni Chowk-Delhi) : In Delhi, There are a large number of slum

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** Introduced with the recommendation of the President